

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:282  
ANSWERED ON:30.11.2010  
WAYSIDE AMENITIES ALONG NATIONAL HIGHWAYS  
Kataria Shri Lal Chand

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government/the National Highways Authority of India have allowed the development of wayside amenities including restaurants along the various National Highways (NHs) in the country;
- (b) if so, the details thereof alongwith the guidelines formulated in this regard, the criteria adopted for the selection of such developers and the facilities to be provided to the NH commuters;
- (c) the details of the revenue earned/proposed to be generated through such measures; and
- (d) the number of sites identified for such development, NH-wise and State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

- (a) National Highways Authority of India (NHAI) has proposed to develop comprehensive wayside amenities on land to be given on lease to the entrepreneur on the completed 4/6 lane sections.
- (b) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (b) TO (d) OF LOK SABHA STARRED QUESTION NO. 282 FOR ANSWER ON 30TH NOVEMBER, 2010 ASKED BY SHRI LAL CHAND KATARIA REGARDING WAYSIDE AMENITIES ALONG NATIONAL HIGHWAYS

- (b) NHAI has allotted 11 sites to various developers for development of wayside amenities. The guidelines formulated and criteria adopted for the selection of developers are enclosed as Annex I. The facilities to be provided to the NH commuters would inter-alia include restaurant/snack bar, rest rooms, parking lots, first aid, telephone booths/ATM, petrol pump (optional), minor repair shops, kiosks for sale of miscellaneous/sundry items, landscaping etc.
- (c) Details are enclosed at Annex II.
- (d) The list of sites identified is enclosed as Annex III.